

CIRCULAR

The candidates with the following Register Numbers who are eligible for Viva-Voce to the posts of District Judges by Direct Recruitment in pursuance of this office Notification/Corrigendum of even number dated 15.06.2016/20.06.2016, are hereby informed that the Viva-Voce is scheduled to be conducted on the following dates:

Monday, the 30th January 2017	
1	DJM160028
2	DJM160030
3	DJM160039
4	DJM160046

Tuesday, the 31st January 2017	
1	DJM160049
2	DJM160063
3	DJM160104
4	DJM160108

-: 2 :-

Hence, the aforesaid candidates are directed to be present at **11.30 A.M.** on the respective dates before the Registrar General, High Court of Karnataka, Bengaluru, at their own cost. Further, they are requested to bring with them the following original certificates along with two self-attested photocopies, for verification:

- a) SSLC Certificate or Certificate of any other equivalent examination in proof of Date of Birth and identity for address proof.
- b) Degree, Law Degree Certificates/Marks Cards/Convocation Certificate.
- c) Enrolment Certificate as Advocate/Pleader, issued by the Bar Council.
- d) If claiming reservation under SC/ST/Other Backward Class, Rural/Kannada Medium or any other category, the requisite Certificates in proof thereof issued by the Competent Authority and No objection certificate in case of in-service candidates.
- e) Practicing Certificate issued by the Presiding Officer of the Court (as mentioned in online application).

Sd/-
(ASHOK G. NIJAGANAVAR)
REGISTRAR GENERAL.